THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong the 19th April, 2021

No.HCM.II/44/2021/CO/6: In supersession of this Registry's notification No.HCM.II/148/2018/CO/69 dated 14th May, 2019 and with the approval of the Hon'ble, the Chief Justice, a Technical Committee for the purpose of inspection/condemnation of old and non-usable furniture, vehicles and auctioning/disposal of obsolete/unserviceable items in respect of this High Court, is hereby constituted with the following members:

1.	Registrar General, High Court of Meghalaya.	-	Chairperson
2.	Registrar (Judicial services), High Court of Meghalaya.	-	Vice Chairperson
3.	Joint Registrar, (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya	-	Member Secretary
4.	OSD, Finance, High Court of Meghalaya.	-	Member
5	Protocol Officer, High Court of Meghalaya.	-	Member
6	Shri. L. Byrsat, Court Officer, High Court of Meghalaya	-	Member
7.	District Transport Officer, East Khasi Hills District, Shillong.	-	Co-Opted Member

By order,

REGISTRAR GENERAL

Memo No.HCM.II/44/2021/CO/6-A Dated, Shillong the 19th April, 2021 Copy to: -

te Secretary to the Hon'ble, the Chief

- 1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice High Court of Meghalaya for favour of kind information of His Lordship.
- 2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
- 3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
- 5. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya for favour of kind information.

- 7. The Joint Registrar(listing) cum OSD to the Hon'ble the Chief Justice for kind information.
- 8. The OSD, Finance, High Court of Meghalaya for favour of kind information.
- 9. The Protocol Officer, High Court of Meghalaya for favour of kind information.
- 10. Shri L. Byrsat, Court Officer, High Court of Meghalaya for favour of kind information.
- 11. The District Transport Officer, East Khasi Hills district, Shillong for information.
- 12. The System Analyst, High Court of Meghalaya for uploading the same in the official website of this High Court.

13.Office file.

1494

REGISTRAR GENERAL